

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 290/TT/2013

Date: 8.1.2014

To

Dy. General Manager (Commercial),  
Power Grid Corporation of India Ltd.,  
B-9, Qutab Institutional area,  
Katwaria Sarai, New Delhi - 110016

Subject: Approval of Transmission Tariff for 400 kV D/C Chamera Pooling station-Jalandhar T/L along-with bays and Line Reactor at Jalandhar under Transmission System associated with Chamera-III HEP for tariff block 2009-14 period in Northern Region.

Sir,

Please furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 24.1.2014:-

- 1) There is a cost variation in the following item as per Form 5B.  
Preliminary investigation, RoW, Forest clearance, PTCC, General civil works etc.---- 249.86%  
Tower Steel--- 87.8%  
Spares --- 42%  
Erection, stringing & civil works including foundation- 24.7%  
Foundation for structure- 31.2%'  
PLCC- FR cost not given  
Tools & Plants- 230.4%

The reason for cost variation for the above items along with FR cost of PLCC may be submitted.

- 2) A copy of DPR of the project and Letter of award of assets executed under the instant petition;
- 3) Data for Capital cost bench marking in accordance with Commission's Order dated 27.4.2010 and 16.6.2010.

Yours faithfully,

Sd/-  
(P.K. Sinha)  
Assistant Chief (Legal)